#### NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 117(ND)14 CA. NO.

CORAM:

## PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

**NAME OF THE COMPANY:** M/s Mrs. Harleen Kaur Sethi V/s. M/s. P.S Sethi Management Services Pvt. Ltd.

# SECTION OF THE COMPANIES ACT: 397/398, 111

S.NO.	NAME DESIGNATION	REPRESENTATION SIGNATURE
2. 3.	P. Nagesh Adv. SonskorAgarwal Adv. Shreya Som Adv Muun Kathpalia & Adv	Petitioner & Sanskar Agarwal Repondents Som Respondents.
Q.	AMIR SINGH PASRICH ADV Vinita Chapter Adv	Pehline J Valach

#### ORDER

Learned counsel for the parties are present. Learned counsel seek and are given one week's time as last chance to file copies of 2 sets of the pleadings as mandated by the NCLT Rules, 2016.

List for arguments on 02.12.2016.

Sq1-

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)